

**PROCEEDINGS OF THE PRINCIPAL DISTRICT AND SESSIONS
JUDGE, MEDAK AT SANGAREDDY**

Present: Smt. K.Sai Rama Devi, B.A.,LL.M.,
Prl. District & Sessions Judge,
Medak at Sangareddy

Sub: PUBLIC SERVICES -T.J.M.S.S.- Deputations of
Stenographer Grade II - Orders - Issued -Reg.

Proceedings Order Dis.No. 2658/2019/Admn. Date: 06.05.2019

The Principal District and Sessions Judge, Medak at Sangareddy is pleased to issue the Deputation orders on administrative grounds, which shall come into force with immediate effect.

Sri B.Srikanth Kumar, Stenographer Grade II, Senior Civil Judge's Court, Medak is hereby deputed to work in the court of the Junior Civil Judge's Court, Narayankhed.

The individual named above shall be relived from his present post and join in his new post immediately.



**PRINCIPAL DIST. & SESSIONS JUDGE,
MEDAK AT SANGAREDDY**

To:

The individual through Presiding Officer concerned.

Copies to:

1. The Senior Civil Judge, Medak.
2. The Junior Civil Judge, Narayankhed
3. The Senior Superintendent, Accounts Section, District Court, Medak at Sangareddy
4. The President, T.S. Judicial Employees' Association, Medak at Sangareddy.